HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

WP(Cr) No. 579/2019

Bilal Ahmad Hajam

.... Petitioner(s)

Through:-

Mr. Wajid Haseeb, Advocate.

(through video conference)

V/s

State of J&K and ors.

....Respondent(s)

Through:-

Mr. N. H. Shah, Sr. AAG vice

Mr. B. A. Dar, Sr. AAG

(through video conference)

Coram:

HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

Learned counsel for the respondents seeks and is granted ten days' time for producing detention record of the detenu.

List on 03.07.2020.

(Sindhu Sharma) Judge

SRINAGAR 22.06.2020 Ram Murti